

## **PROCEEDINGS OF THE DISTRICT JUDGE, KOZHICODE**

**Present:- Smt.P. Ragini, District Judge**

Sub: Esst – District Court, Kozhikode – Promotion, Transfer and posting of members of Staff – Orders issued- Reg.

- Ref:-
1. Retirement of Sri.Vidyasagaran.M.K, Fair Copy Superintendent, Motor Accidents Claims Tribunal, Vatakara.
  2. Retirement of Smt Shaily George, Senior Grade Typist, Sub Court, Koyilandy.
  3. Transfer application put in by Sri.Baiju.K, U.D Typist, District Court , Kozhikode.
  4. Transfer application put in by Smt. Jini.K, U.D.Typist, Additional District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode.
  5. Transfer application put in by Smt.Rajila Raj, I.D Typist, Munsiff Court-1, Kozhikode.
  6. OM No A1-350/2021 dated 11-01-2021 of the District Court,Kozhikode.
  7. Representation Dated 14-01-2021 submitted by Sheeba.K.V , Selection Grade Typist ,Munsif Court -1 ,Kozhikode
  8. OM No A1-347/2021 dated 11-01-2021 of the District Court, Kozhikode.
  9. Representation Dated 14-01-2021 submitted by Smt Ranya.V, Amin, Munsiff- Magistrate, Perambra .

**ORDER NO.A1-21/2021**

**KOZHICODE, Dated : 02.02.2021**

The following promotion, transfer and posting of members of staff are issued.

1. Smt. A.Radhika (PEN 623 115), Selection Grade Typist (Acting Fair Copy Superintendent), Motor Accident Claims Tribunal, Kozhikode is promoted as Fair Copy Superintendent, transferred and posted as such to Motor Accident Claims Tribunal, Vatakara in the existing vacancy.
2. Smt.Sheeba.K.V(PEN 623062),Selection Grade Typist Munsiff Court -1, Kozhikode is appointed as Acting Fair Copy Superintendent with special allowance of Rs.120/- per month transferred and posted as such to Motor Accident Claims Tribunal, Kozhikode Vice SI No 1.
3. Sri.Premjith.T (PEN 623590) Senior Grade Typist, District Court, Kozhikode is promoted as Selection Grade Typist and posted as such to the same Court.
4. Sri.Jayaprakash.P (PEN-623514), U.D.Typist, Munsiff Court, Koyilandy is promoted as Senior Grade Typist transferred and posted as such to Munsiff Court-I , Kozhikode Vice SI No 2

5. Sri.Bindu.R.N. (PEN 623500), U.D.Typist, Munsiff Court ~~Perambra~~, Koyilandy is promoted as Senior Grade Typist transferred and posted as such to Additional District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode Vice SI No 7.
6. Sri.Baiju.K. (PEN 623522) U.D Typist, District Court, Kozhikode is transferred and posted as such to Sub Court, Koyilandy in the existing vacancy.
7. Sri.Jini.K (PEN-778646), U.D.Typist, Additional District and Sessions Court (for the trial of cases related to atrocities and sexual violence towards women and children), Kozhikode is transferred and posted as such to Munsiff Court, Koyilandy Vice SI No 5.
8. Smt.Beena.T (PEN 834477), L.D.Typist, Munsiff Court-I, Kozhikode is promoted as U.D.Typist and posted as such to the same Court.
9. Sri. Abdurahiman K.K (PEN 255 446 ) , L.D.Typist, Sub Court ,Vatakara is promoted as U.D.Typist ~~is~~ transferred and posted as such to Motor Accident Claims Tribunal,Vadakara in the existing vacancy.
10. Smt.Rajila Raj (PEN 852 546), L.D.Typist, Munsiff Court-I, Kozhikode is transferred and posted as such to Munsiff Court, Koyilandy Vice SI No 4.
11. Smt Ranya.V (PEN 623653) Amin, Munsiff Magistrate Court, Perambra is promoted as L.D Typist transferred and posted as such to District Court, Kozhikode Vice SI No 6.

The joining time of Sl.No.1,4,5,11 is restricted to two days and others are not entitled for joining time. The presiding officers concerned are directed to relieve the incumbents forthwith.Posting of substitute to serial No : 9,10 will be made in due course.

Sd/-  
**DISTRICT JUDGE**

To

1. Addl District and Sessions Judge (for the trial of cases related to atrocities and Sexual Violence towards women and children),Kozhikode
2. The Motor Accident Claims Tribunal, Kozhikode / Vadakara
3. The Sub Judge, Koyilandy / Vatakara.
4. The Principal Munsiff-I, Kozhikode.
5. The Munsiff, Koyilandy.
6. The Munsiff Magistrate, Perambra.

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. Sec.B1, District Court, Kozhikode.
6. The File.
7. The Proceedings file.

//True Copy/ Forwarded /By Order //

  
Sheristadar i/c

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